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Title: Amendment made by Rajya Sabha to the Companies Bill, 2012 .

Amendments made by Rajya Sabha

MR. DEPUTY-SPEAKER: The House will now take up Item No. 22.

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT): Sir, I beg to move:

"That the following amendments made by Rajya Sabha in the Bill to consolidate and amend the law relating to companies, be taken into consideration:-

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-third" the word "Sixty-fourth" be *substituted*.

Clause 1

2. That at page 1, line 4, *for* the figure "2012" the figure "2013" be *substituted*.

SCHEDULE 1

3. That at page 241, line 37, *for* the figure "2011", the figure "2013" be *substituted*.

4. That at page 254, line 26, *for* the figure "2011" the figure "2013" be *substituted*.

5. That at page 254, line 33, *for* the figure "2011" the figure "2013" be *substituted*.

6. That at page 258, line 26, *for* the figure "2011", the figure "2013" be *substituted*.

7. That at page 258, line 36, *for* the figure "2011", the figure "2013" be *substituted*.

SCHEDULE III

8. That at page 265, line 13, *for* the figure "2011", the figure "2013" be *substituted*.

SCHEDULE V

9. That at page 286, line 19, *for* the figure "2012", the figure "2013" be *substituted*."

MR. DEPUTY-SPEAKER: The question is:

"That the following amendments made by Rajya Sabha in the Bill to consolidate and amend the law relating to companies, be taken into consideration:-

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-third" the word "Sixty-fourth" be *substituted*.

Clause 1

2. That at page 1, line 4, *for* the figure "2012" the figure "2013" be *substituted*.

SCHEDULE 1

3. That at page 241, line 37, *for* the figure "2011", the figure "2013" be *substituted*.
4. That at page 254, line 26, *for* the figure "2011" the figure "2013" be *substituted*.
5. That at page 254, line 33, *for* the figure "2011" the figure "2013" be *substituted*.
6. That at page 258, line 26, *for* the figure "2011", the figure "2013" be *substituted*.
7. That at page 258, line 36, *for* the figure "2011", the figure "2013" be *substituted*.

SCHEDULE III

8. That at page 265, line 13, *for* the figure "2011", the figure "2013" be *substituted*.

SCHEDULE V

9. That at page 286, line 19, *for* the figure "2012", the figure "2013" be *substituted*."

The motion was adopted.

MR. DEPUTY-SPEAKER: The House will now take up clause by clause consideration.

ENACTING FORMULA

The question is:

1. That at page 1, line 1, *for* the word "Sixty-third" the word "Sixty-fourth" be *substituted*.

The motion was adopted.

CLAUSE 1

MR. DEPUTY-SPEAKER: The question is:

2. That at page 1, line 4, *for* the figure "2012" the figure "2013" be *substituted*.

The motion was adopted.

SCHEDULE 1

MR. DEPUTY-SPEAKER: The question is:

3. That at page 241, line 37, *for* the figure "2011", the figure "2013" be *substituted*.
4. That at page 254, line 26, *for* the figure "2011" the figure "2013" be *substituted*.
5. That at page 254, line 33, *for* the figure "2011" the figure "2013" be *substituted*.
6. That at page 258, line 26, *for* the figure "2011", the figure "2013" be *substituted*.
7. That at page 258, line 36, *for* the figure "2011", the figure "2013" be *substituted*.

The motion was adopted.

SCHEDULE III

MR. DEPUTY-SPEAKER: The question is:

8. That at page 265, line 13, *for* the figure "2011", the figure "2013" be *substituted*.

The motion was adopted.

SCHEDULE V

MR. DEPUTY-SPEAKER: The question is:

9. That at page 286, line 19, *for* the figure "2012", the figure "2013" be *substituted*.

The motion was adopted.

SHRI SACHIN PILOT: Sir, I beg to move:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

MR. DEPUTY-SPEAKER: The question is:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

The motion was adopted.

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